

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 3448 of 2011

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Ram Lakhan Yadav, Advocate

For the Respondent : Mr. Raunak Sahay, A.C. to G.P.-V

06/Dated: 6th September, 2021

Heard through V.C.

2. At the request of learned counsel for the petitioner,
put up this case on 27.09.2021.

(Deepak Roshan, J.)

Amardeep/